

(a) how many reports have so far been submitted by the Administrative Reforms Commission to the Government and what are the subjects covered by these reports;

(b) how many reports are yet to be submitted and how much more time will be required by the Commission;

(c) the expenses so far incurred on the Commission, the expenses likely to be incurred in future; and

(d) how many Reports submitted by the Commission have so far been considered by Government and which of them have been accepted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Administrative Reforms Commission has so far submitted eleven reports to the Government on the following subjects:—

- (1) Problems of redress of citizens' grievances.
- (2) Machinery for planning (interim report).
- (3) Machinery for planning (final report).
- (4) Public sector undertakings.
- (5) Finance, accounts and audit.
- (6) Economic administration.
- (7) The Machinery of the Government of India and its procedures of work.
- (8) Life insurance administration.
- (9) Central direct taxes administration.
- (10) Administration of Union territories and NEFA.
- (11) Personnel administration.

(b) The Commission has to consider the following areas:

- (1) Centre-State relationship.
- (2) Administration at State level.

(3) District administration.

(4) Agricultural administration.

In addition, the Commission intends to report on certain specific organisations.

The Commission has stated that it is not possible to indicate the exact date by which its work is likely to be completed but that it is making all efforts to complete it as early as possible.

(c) Rs. 56,02,900 upto March, 1969. The estimated expenditure of the Commission for the year 1969-70 is Rs. 12,60,000.

(d) Decisions have been taken by the Government on most of the recommendations contained in the first five reports of the Commission, listed at (a) above. These decisions were laid on the Table of the House on 19-3-1969 and 21-3-1969. The remaining reports are under consideration.

AERODROME FOR GWALIOR

434. SARDAR D. K. JADHAV : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have any proposal under their consideration to construct an aerodrome at Gwalior in the near future; and

(b) if so, when and if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) No, Madam.

(b) An aerodrome controlled by the Indian Air Force already exists at Gwalior. The Indian Airlines propose to operate their service through this aerodrome as soon as certain safety services are available for which action is under way. A second aerodrome at Gwalior is not considered necessary, having regard to the projected volume of traffic.